15,30 hrs.

CONSTITUTION (AMENDMENT)
BILL, 1986*

(Substitution of new article for article 347 etc.

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SYED SHAHABUDDIN : I introduce the Bill.

15.31 hrs.

INDIAN NATIONALS ABROAD (REPRESENTATION IN PARLIA-MENT) BILL, 1986*

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill to provide representation in Parliament to Indian nationals residing abroad.

MR CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide representation in Parliament to Indian nationals residing abroad.

The motion was adopted

SHRI SYED SHAHABUDDIN : I introduce the Bill.

15,32 hrs.

PAYMENT OF BONUS (AMEND-MENT) BILL, 1986*

(Amendment of Section 2 etc.)

[English]

SHRI AJOY BISWAS (Tripura West): I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965."

The motion was adopted

SHRI AJOY BISWAS: I introduce the Bill.

15.33 hrs.

PREVENTION OF INSULTS TO NATIONAL HONOUR (AMEND-MENT) BILL, 1986*

(Insertion of new Section 4)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move for leave to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Prevention of Insults to National Honour Act, 1971."

The motion was adopted

SHRI SYED SHAHABUDDIN: 1 introduce the Bill.

^{*}Published in Gazette of India Extraordinary Part II, Section 2, dated 7.11.1986.

^{*}Published in Gazette of India Extraordinary, Part II, Section 2, dated 7.11.1986.